Annexure-8

Name of the Corporate Debtor: SUPREME INNOVATIVE BUILDING PROJECTS PRIVATE LIMITED; Date of Commencement of CIRP: 06.03.2024; List of Creditors as on: 20.03.2024															
List of Operational Creditors (other than Workman, Employees and Government Dues)															
Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, If any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

NOTARY * GOVT. OF WEST BENGAL * H. NANDI ALIPORE 152/2022 EXP. DT. 16.8.27

ANUP KUMAR SINGH
INSOLVENCY PROFESSIONAL
IP Registration No.- IBBI/IPA-001/IP-P00153/2017-2018/10322

28 MAR 2024